

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 320 of 2020**

**In the matter of:**

**Mrs. Manasi Indrajit Wadkar**

**....Appellant**

**Vs.**

**Union Bank of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Sudipto Sarkar, Mr. Mohit Bafna & Mr. Abhirup Das Gupta, Advocates.**

**For Respondents: Mr. A.K. Mishra & Mr. Rohan Aggarwal, Advocates.  
Mr. Abhijeet Sinha & Mr. Darshit Dave, Advocates for R-1.  
Ms. Mamta Binani & Mr. Devansh Jain, Advocates for R-2.**

**ORDER**

**(Through Virtual Mode)**

**21.09.2020:** Counsel for parties 'Partly Heard'. List the Appeal as '**Part Heard**' on **28<sup>th</sup> September, 2020 at 12:00 noon.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

***Sim/md***